

DIVISION BENCH  
COURT - II

**O-237**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/276(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>ASHOKE KUMAR DUTTA VS AMRITDHARA RICE MILLS PRIVATE LIMITED</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearance (via video conferencing/physically)**

Mr. Yash Dalmia, Adv. ] For the Respondent  
Ms. Madhuri Pandey, PCS ]

**ORDER**

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List the matter for further consideration on **20.09.2024**.

**Anamitra Pal  
Court Officer**